have the Home Minister here. You know, we could not do it in the morning because he was replying in the other House for Bihar. We did not know that he was busy there. We did not have even his junior Minister here. So, we could not go in a vaccum, so we adjourned the House. You know what happened. We do not want to delay the discussion about the atrocities and the firing in Maharashtra. We will continue the discussion. But I am requesting with earnestness, please do not let this impression go from this House that some Members are trying to stop the discussion on kashmir.

SOME HON. MEMBERS: No, no ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Just one minute ...*(Interruptions)*... I think, you people have no manners at all. You are interrupting while I am standing on my feet and trying to bring some order in the House. I do not want this impression to go. The Prime Minister did not refuse. If he spoke in the other House, how can he refuse in this House of which he is a Member? He is here. He will come again to this House. Please do not make a fuss on such issues. We will discuss the atrocities on Dalits in Maharashtra and other places. Let the reply come. And still if you are concerned — the Prime Minister is here — we can take his time at his convenience and ask him to clear the doubts of the Members. He never refused. In fact, he offered to answer it. But, it should be done in a proper manner. That is what it is. Now, if somebody demands something, everybody gets up and tries to go at each other's throat. This is not the way. This is a very important *sadan*. ...*(Interruptions)*...

SHRI V. NARAYANASAMY (Pondicherry): Madam, I am very disciplined. I want your ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: What is your discipline? ...*(Interruptions)*... Please let us start. Everybody knows that Kashmir is no less important than the Maharashtra situation. Whatever you may say, every situation has its own importance. If Members want to seek clarifications, the Prime Minister will say the same, what he has said in the other House. Why is there so much agitation and heat? I do not understand, Mr. Wasim, why you are getting up. The impression about you will go wrong because you are the one who is saying, 'No, no, we cannot discuss it. अच्छा आप बैठिए न। ऐसा नहीं करते। इस हाउस में अच्छा नहीं लगेगा इंपोर्टेंट इश्यू पर। मैं खुद मना कर रही हूं। ....(व्यवधान) Now, come on let us start the discussion. Now, please, no interaction between the Members and no cross-fire. Now, Mr. Gurudas Das Gupta, you start it. Mr. Gupta, my previous request is already there that you will be brief.

SHORT DURATION DISCUSSION—
CONTD.—

Police firing on Dalits in Mumbai and atrocities committed on them in other parts of Maharashtra

SHRI GURUDAS DAS GUPTA: Madam, the issue is, the atrocities on the Dalits in Maharashtra on 11th July, cannot be separated from the political environment and the complexion of the political rule that has been set up. Therefore, at the beginning, I must say, something is intrinsically wrong with Maharashta — not with the people but with the political environment, with the political complexion and with the new equation of forces that have been installed there.

Madam, I say the killing of Dalits could be attributed to the environment that has been deliberately created. The environment is one of hatred the environment is one of intolerance, the environment is one of aggressive chauvinism, and the environment is one of mounting social tension. The wrong political leadership that has been able to grab power in Maharashtra because of unusual division of forces among the democratic and secular forces, is to be held responsible for the wrong political signal that has gone down the social system in Maharashtra. That everything wrong can be done there with impunity and the wrong can be done if the people are *senas* and if the people are *sevaks*. If the people are *senas* or *sevaks* they can do wrong with impunity. This is the political signal that has been given by the new political forces which have been able to grab power there. Madam, I charge the Government

in power there that ominous forces have been let loose. Ominous forces have been let loose on the weaker sections in the State of Maharashtra. We have seen the communal clash. We have seen the caste hatred. We have seen the killing of a trade union leader of repute. We have seen the attack on journalists. We have seen the attack on newspapers. We have also seen the slogan which constitutes a brazen violation of the Indian Constitution that Maharashtra belongs to the Maharashtrians and not to the non-Maharashtrians ...(*Interruptions*)...

श्री संजय निरूपम (महाराष्ट्र): मैडम, यह एक दम गलत बात बोल रहे हैं। ..(**व्यवधान**)..

SHRI GURUDAS DAS GUPTA: Yes, it has been said. ...(*Interruptions*)...

श्री संजय निरूपम: मैडम, यह एक दम गलत बात बोल रहे हैं। मैं महाराष्ट्र में रह रहा हूं। चैन से रह रहा हूं, शान्ति से रह रहा हूं। ..(**व्यवधान**).. दासगुप्त जी से कहिए कि यह अपनी बात वापिस लें। ..(**व्यवधान**)..

उपसभापति: मैं नारायणसामी जी से बात कर रही थी। इन्होंने क्या कहा आई डिड नॉट हियर। गुरूदास जी, आपने क्या कहा?

SHRI GURUDAS DAS GUPTA: I said that a wrong political environment has been created. An environment of hatred and chauvinism has been created by the political leadership there ...(*Interruptions*)...

श्री संजय निरूपम: महोदया, इन्होंने यह नहीं कहा। इन्होंने कहा कि महाराष्ट्र में जो पार्टी है उसका कहना है कि महाराष्ट्र सिर्फ महाराष्ट्रियन लोगों के लिए है। ... (**व्यवधान**)...

SHRI GURUDAS DAS GUPTA: Yes, I am coming to that. I said that a slogan was raised that Maharashtra is for the Maharashtrians and not for the non-Maharashtrians. ...(*Interruptions*)... Madam, it has been said. ...(*Interruptions*)... The slogan was raised.

श्री संजय निरूपम: महोदया, इन्होंने कहा है कि महाराष्ट्र में जो पार्टी है, उस पार्टी का कहना है कि महाराष्ट्र सिर्फ महाराष्ट्रियन लोगों के लिए है। ..(**व्यवधान**).. मैडम, मैं खुद एक नॉन महाराष्ट्रियन हूं लेकिन हम लोग वहां बहुत शान्ति से रह रहे हैं, बहुत चैन से रह रहे हैं। ..(**व्यवधान**).. मैडम, मैं भी नोन महाराष्ट्रियन हूं फिर भी गुरूदास दासगुप्त जी यह बात कह रह हैं। ..(**व्यवधान**).. मैडम, हम लोग वहां बहुत शान्ति से रह रहे हैं। उनको अपना वाक्य वापिस लेना पड़ेगा। ..(**व्यवधान**).. मैडम, आप भी नोन महाराष्ट्रियन हैं, मैं भी नोन महाराष्ट्रियन हूं। हम सब वहां महाराष्ट्र में बहुत शान्ति से रह रहे हैं। इसलिए महाराष्ट्र में जो सतारूढ़ दल है, उसे बदनाम करने की जो साजिश हो रही है, वह साजिश गलत है। गुरूदास दासगुप्त जी को अपना बयान वापिस लेना पड़ेगा।

SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Yes, you are now a Maharashtrian. You are not a non-Maharashtrian ...(*Interruptions*)... He has been saying that you are a non-Maharashtrian ...(*Interruptions*)... No, no, she is a Maharashtrian. ...(*Interruptions*)...

THE DEPUTY CHAIRMAN: Well, don't decide my position.

श्री संजय निरूपम: मैं अपने बारे में बोल रहा हूं। .. (**व्यवधान**).. मैं अपने बारे में बोल रहा हूं। हम लोग वहां रह रहे हैं। पूरे चैन से और शान्ति से महाराष्ट्र में रह रहे हैं। ..(**व्यवधान**).. जिस स्लोगन के बारे में यह बोल रहे हैं, वह गलत बात बोल रहे हैं। मैं आपसे अनुरोध करता हूं कि दासगुप्त जी से कहें कि वह अपना वाक्य लें। .. (**व्यवधान**)..

उपसभापति: मैंने अभी दो मिनट पहले यह कहा था कि कृपया क्रॉस फायर मत कीजिए। अभी आप उस क्रॉस फायर में मुझे भी खींचने की कोशिश कर रहे हैं। कृपया चेयर को बाहर रहने दीजिए। I am an Indian that's all.

महिलाओं का तो सारा इंडिया होता है। यहां से वहां चली गयीं तो वहां की हो गयीं।

नागर विमानन मंत्री (श्री सी॰एम॰ इब्राहिम): पुरूषों का भी तो होता हैं।

उपसभापति: पुरूषों का नहीं होता है। महिलाएं इस जगह से वहां चली जाती हैं तो वहां की हो जाती हैं, इससे क्या फर्क पड़ता है। ..(**व्यवधान**)... आप बैठिए न। .. (**व्यवधान**)..

श्री संजय निरूपम: मैडम, हमारी मांग यह है कि जो सैंटेंस उन्होंने कहा है, वह वापिस लिया जाए। ..(**व्यवधान**)..

उपसभापति: अभी आप बैठिए न, मैं देखती हूं कि वह क्या बोल रहे हैं। ..(**व्यवधान**).. उन्हें बोलने दीजिए। ..

(व्यवधान).. आप एक-एक लफ्ज़ पर अगर चुप कराएंगे तो कैसे चलेगा? ..(व्यवधान)..

श्री संजय निरूपम: मेरी इतनी सी मांग है कि जो गलत वाक्य उन्होंने बोला है, यह वापिस लिया जाए। .. (व्यवधान)..

उपसभापति: अब जब बोलेंगे तो उसे गलत कह देना। तब आप यह कह देना कि ऐसा नहीं है। ..(व्यवधान)..

श्री विष्णु कान्त शास्त्री (उत्तर प्रदेश): बिना किसी प्रमाण के कह रहे हैं। ...(व्यवधान)... एक गलत बात, एक आपत्तिजनक बात कोई भी किसी के बारे में कहेगा, बिना किसी प्रमाण के कहेगा। ....(व्यवधान)... उनको गलत बात कहने की छूट दी जाएगी....(व्यवधान)....वह गलत बात बोलेंगे...(व्यवधान)....

उपसभापति: अच्छा, आप बैठिए। ...(व्यवधान)...

Mr. Gurudas Das Gupta, you substantiate. (*Interruptions*)

आप बैठ जाइये। Mr. Gurudas Das Gupta, please substantiate your allegation. (*Interruptions*)

SHRI GURUDAS DAS GUPTA: Madam, on a number of occasions, it has been said. I would not like to name the leaders. But it has been said: 'Son of the soil'. It has been said: 'People cannot come from outside'. Madam, I come from Bengal. I had raised it. It is known to all. Thousands of Bengalis were sent out of Maharashtra on the plea that they were Bangladeshis. (*Interruptions*)

श्री संजय निरूपम: मैडम, महाराष्ट्र सरकार...... (व्यवधान)......

SHRI GURUDAS DAS GUPTA: Everyone knows it. (*Interruptions*) Everyone knows it. --(*Interruptions*)

SHRI NILOTPAL BASU (West Bengal): Bengali-speaking Muslims have been harassed on the pretext that they were Bangladeshis. (*Interruptions*)

श्री विष्णु कान्त शास्त्री: कोई गलत बात कहेगा तो क्या आप सुनेंगी...(व्यवधान).... उनको आधार बताना चाहिए या उनको अपनी बात वापस लेनी चाहिए। मैं आपसे यह जानना चाहता हूं कि बिना किसी आधार के क्या कोई गलत बात किसी के बारे में बोल सकता है, बिना किसी प्रमाण के बोल सकता है? ...(व्यवधान)...

श्री संजय निरूपम: मैडम, यह बहुत ही अन्याय हो रहा है। ...(व्यवधान)...

श्री विष्णु कान्त शास्त्री: ऐसा मत बोलें। आप बिना किसी आधार के बोलने का निर्णय करते हैं तो ...(व्यवधान)...

उपसभापति: मैं तो ...(व्यवधान)...

श्री एस.एस. अहलुवालिया (बिहार): मैडम, ऐसा आतंक महाराष्ट्र में उठा था कि बंगाली महिलाएं बिन्दी लगाने में और तांत की साड़ी पहनने में घबराती थीं क्योंकि वही उनके आईडेंटिफिकेशन का चिह्न बन गया था। इस सदन में यह सवाल मैंने उठाया था और बहुत हंगामा हुआ था ...(व्यवधान)...

श्री संजय निरूपम: ऐसा कभी नहीं हुआ। ...(व्यवधान)...

श्री एस.एस. अहलुवालिया: यह बात सच है कि बंगाली महिलाएं मुम्बई शहर में इतनी आतंकित हो गई थीं कि वे बिंदी लगाने में या सिंदूर लगाने में भी घबराती थीं। ...(व्यवधान)... पहनने में घबराती थीं ...(व्यवधान)... महोदया, साका जो उनके सुहाग का चिह्न है वह साका भी उन्होंने बचने के लिए उतार दिया था। ...(व्यवधान)...

SHRI GURUDAS DAS GUPTA: You know that, Madam. (*Interruptions*)

SHRI JIBON ROY (West Bengal): These people have done it. (*Interruptions*)

THE DEPUTY CHAIRMAN: What are we discussing just now? May I ask the hon. Members? May I ask Mr. Gurudas Das Gupta as to what we are discussing? Are we discussing the atrocities?

SHRI GURUDAS DAS GUPTA: Yes

THE DEPUTY CHAIRMAN: Then please confine yourself to that.

SHRI GURUDAS DAS GUPTA: I am confining myself to that, Madam. My argument is...

THE DEPUTY CHAIRMAN: Please sit down, Mr. Gurudas Das Gupta. Let me finish. Just let me finish. If you want me to control the House, please confine yourself to the atrocities. When you make a charge, please also substantiate. Otherwise, this kind of a crossfire

would not lead us anywhere. The discussion would not conclude.

SHRI GURUDAS DAS GUPTA: Madam, this is the intolerance that is responsible. This is the intolerance which is responsible for the killing of Dalits in Maharashtra. It is intolerance; it is political intolerance. It is this new political force of intolerance let losse which has resulted in the killing. *(Interruptions)*

श्री संजय निरूपम: कम्युनिस्ट पार्टी वाले हमेशा* प्रचार करते हैं ...(**व्यवधान**)...

प्रो. विजय कुमार मल्होत्रा: जैसे गोबल्स* बोलते थे वैसे ही आप बोल रहे हैं। बिल्कुल* बातें कह रहे हैं, गलत बातें कह रहे हैं। ...(**व्यवधान**)...

श्री संजय निरूपम: अगर* बात होगी तो हम विरोध करेंगे। ...(व्यवधान)...

उपसभापति *बात इज अनपार्लियामेंट्री, *लफ्ज अनपार्लियामेंट्री है।...(**व्यवधान**)...

श्री विष्णु कान्त शास्त्री: मैंने कहा कि बिना प्रमाण के मत बोलिए। बिना प्रमाण के बोलने देंगे तो दूसरे लोग भी बोलेंगे।...(व्यवधान)...

SHRI GURUDAS DAS GUPTA: Madam, my point is this. I am concluding. My point is: the attack on the Dalits, the atrocities on the Dalits, is a by product of the typical environment of hatred and chauvinism. That is where it is linked. Why are these Dalits not killed in Bengal? *(Interruptions)*

श्री विष्णु कान्त शास्त्री: मै बता सकता हूं और प्रमाणित कर सकता हूं कि बंगाल में दलितों के ऊपर अत्याचार हुए हैं, महिलाओं के ऊपर बलात्कार हुआ है...

SHRI GURUDAS DAS GUPTA: Madam, my point is that the police, which acted so brutally, the police.. *(Interruptions)*

श्री विष्णु कान्त शास्त्री: मैं ...(**व्यवधान**)... मैं बता सकता हूं कि बंगाल में इनकी हत्यायें हुई हैं। ...(**व्यवधान**)

श्री गुरुदास दास गुप्ता: साउथ में नहीं है। ...(**व्यवधान**)...

The political complexion is responsible for the social tension. *(Interruptions)* It is absolutely responsible.

SHRI JIBON ROY: We all are Indians and we can go anywehre.

SHRIGURUDAS DAS GUPTA: My point is that the police has only acted in conformity with the political environment. The brutality is committed by the police..

विपक्ष के नेता (श्री सिकन्दर बख्त): सदर साहिबा, मैं इस रद्दोकद में पड़ना नहीं चाहता क्योंकि यह बहस जिस दर्जे पर आ चुकी है, वह दर्जा मेरे जैसे कमजोर आदमी के बस की बात नहीं है। गुरुदास दास गुप्ता जी अक्सर अपना प्वाईंट लेकर आते हैं और अपनी बात कहते हैं। मैंने उनके प्वाइंट को सुना। उन्होंने खालिसन एक स्टेट की, जहां पुलिस के जरिए के कुछ नाजायज गोलीबारी हुई, यह नाजायज और बेहूदा हरकत हुई। उन्हें उन लोगों को नहीं मारना चाहिए था। यह निहायत ही गंदी हरकत हुई जो बाबा अंबेडकर के बुत पर वह डाला गया। लेकिन इसको ये रंग दे रहे हैं। मैं उनसे यह दरख्वास्त करना चाहता हूं कि हिन्दुस्तान में जिस-जिस प्रांत में यह हुआ है, खासतौर से महाराष्ट्र, महाराष्ट्र में मौजूदा सरकार के आने से पहले की फिगर्स कल राम काप्से जी ने यहां दी है, जिनको कोई चैलेंज नहीं कर सका। यह सब को पता है। अगर आप मौजूदा सरकार के खिलाफ खाली अपनी नाराजगी का इजहार कर रहे हो कि इनटौरलेंस इधर की तरफ है तो तुम से ज्यादा इनटौलरेंस कोई आदमी है नहीं। जहां-जहां दलित मारा गया है, जिस-जिस स्टेट में मारा गया है, उन सब को कंडेम करो अगर आपमें ईमानदारी है तो।

†[شری سکندر بخت : صدر صاحبہ - میں اس ردّوکد میں نہیں پڑنا چاہتا کیونکہ یہ بحث جس درجہ پر آچکی ہے - وہ درجہ میرے جیسے کمزور آدمی کے بس کی بات نہیں ہے - گرو داس داس گپتا جی اکثر اپنا پوائنٹ لیکر آتے ہیں اور اپنی بات کہتے ہیں - میں نے ان کے پوائنٹ کو سنا - انہوں نے خالصتاً ایک اسٹیٹ کی جہاں پولیس کے ذریعے کے کچھ ناجائز گولہ باری ہوئی - یہ ناجائز اور بیہودہ حرکت ہوئی - انہیں ان لوگوں کو نہیں مارنا

*Expunged as ordered by the Chair.

چاہیئے تھا۔ یہ نہایت ہی گھنونی حرکت ہوگی
جو بابا امبیڈکر کے بت پر وہ ڈالا گیا۔
لیکن اسکو یہ رنگ دے رہے ہیں۔ میں
ان سے یہ درخواست کرنا چاہتا ہوں
کہ ہندوستان میں جس جس پرانت
میں یہ ہوا ہے خاص طور سے مہاراشٹر
میں۔ موجودہ سرکار کے آنے سے پہلے کی
فگرس کل رام کاپسے جی نے یہاں دی
ہے۔ جنکو کوئی چیلنج نہیں کر سکا۔ یہ سبکو
پتہ ہے اگر آپ موجودہ سرکار کے خلاف
خالی اپنی ناراضگی کا اظہار کر رہے ہیں۔
کہ انٹولرینس ادھر کی طرف سے ہے تو تم سے زیادہ
انٹولرینس کوئی کر دہی رہے ہیں۔ جہاں جہاں
دلت مارا گیا ہے جس جس اسٹیٹ میں
مارا گیا ہے۔ ان سب کو کنڈیم کروا کر آپ
میں ایمانداری ہے تو [ ]

SHRI GURUDAS DAS GUPTA: Madam, I do not have words to condemn the brutalities on weaker sections wherever they have taken place. But, my point is that the brutalities of police in Maharashtra, in the city of Bombay, have a political complexion. It is a by product of the environment of hatred and chauvinism that has been let loose. How could the police gather so much strength? Tell me, how and why? (*Interruptions*)

श्री संजय निरुपम: मैडम, कलकत्ता में रायटर्स बिल्डिंग के सामने प्रदर्शन करने वाले 20 आदमियों पर पुलिस द्वारा गोली चलायी गई। तो मैं पूछना चाहता हूं कि इन 20 कार्यकर्ताओं पर जो गोली चलाई गई और पुलिस द्वारा उनकी हत्या हुई तो वह किस पोलिटिकल इनवायरनमेंट का बाय-प्रोडक्ट था माननीय दासगुप्ता जी आप यह बताइए। ...(**व्यवधान**)...

उपसभापति: आप उनको बोलने दीजिए। ...(**व्यवधान**)...

श्री संजय निरुपम: कलकता में जब वे मारे गए तो यह किस पोलिटिकल इनवायरनमेंट का बाय-प्रोडक्ट था, आप यह बताइए।

उपसभापति: संजय जी, जब आप बोलेंगे तब आप बोलिएगा। आप अपना भाषण टोका-टोकी में कर देंगे तो फिर आपके पास बोलने के लिए क्या रह जाएगा? जब आप बोलें तब आप जवाब दे दीजिए। ...(**व्यवधान**)... बैठिए ना। बीच में डिस्टर्ब न करें और उनकी बात सुनिए। ...(**व्यवधान**)... आप बैठिए।

श्री सतीश प्रधान (महाराष्ट्र): मैडम, ..(**व्यवधान**)..

उपसभापति: प्रधान जी, आप कल अपना भाषण कर चुके हैं। ...(**व्यवधान**)...

Every Member, according to his desire, if it is not unparliamentary, has a right to speak in this House. Yes, it is his observation. If you do not agree with his observation and if you have facts and figures to contradict and counter his argument, please do so. You are most welcome. But, if you keep on disturbing like this, neither he, nor you will get a chance to speak. There are other Members also who want to speak. Now, what are you doing?

I am sure you are not condoning the killing of the Dalits. You are condemning it. Is it correct? So, it is all right. When you speak, you do that. Sikander Bakht Saheb has made a very clear point. So, let him speak. If you go on like this, then, I think we will finish this subject the day after tomorrow.

SHRI ADHIK SHIRODKAR (Maharashtra): Madam, he has a right to speak, no matter how long.

THE DEPUTY CHAIRMAN: He cannot speak for a long time. I have told him.

SHRI ADHIK SHIRODKAR: No matter how wrong?

THE DEPUTY CHAIRMAN: If he is wrong, then, you correct him. It is your duty. From the Chair it is my duty to correct Members. Members put forth their figures. Members put forth their view-points. It is your duty to correct those figures. If you have better figures or if you have different figures, you have a right to

do that. We are not discussing anything in which we should score a point which state has killed how many Dalits. Are we doing that? We should not say 10 Dalits have been killed in West Bengal, 20 Dalits have been killed in Maharashtra, 5 Dalits have been killed in Tamil Nadu, in some State only one Dalit has been killed and in some State no Dalit has been killed because they have no Dalits. This is not the way to discuss it. We are discussing an issue, the atrocities that have taken place against Dalits and how we should pointedly discuss it and how we can stop it. Now, the Home Minister is here. He will tell us as to what actually happened and how we can protect them. Okay? With this peaceful request I want you to keep quiet, except one person. he should also keep quiet after two minutes.

SHRI GURUDAS DAS GUPTA: Madam, my short points is I was only trying to give the political background of such a wanton killing. It is true that police is responsible for the killing. The killing has been a wanton one. The killing has been unprecedented because the mob was peaceful. The only wrong thing the Dalits have done is they have they picked up the courage to protect. Earlier Dalit were not having the courage to protest. Now, the only social change that has taken place in the country is the Dalits have picked up the courage to protest. The most downtrodden section of the people were speechless. The most backward people have picked up the courage to speak. That is the only wrong thing or criminality that the Dalits have committed in the country. Because of that crime they have just shot dead 11 innocent Dalits. It was a police action. The whole House agrees with me that there was no provocation from the Dalits' side. it was a peaceful mob. A story was fabricated that a tanker full of oil was there. It is all a stupid argument to befool the country. All that establishes the history. Therefore, I need not go into it. I am only trying to ask why the Police in Maharashtra picked up the courage to shower bullets and kill eleven Dalits. Indignation should be roused to find out what the social reason is, what the Political background is. Madam, I say, the social and political background is the atmosphere of hatred, the atmosphere of chauvinism, the atmosphere of tension which have been deliberately let loose by a wrong political formation. I do not mean any particular person But is was a wrong political formation.

Madam, let us also remember that there was somebody who had said that they would not allow a cricket match to be played between India and Pakistan at the Brabourne Stadium. It created tension. Let us also remember about a particular newspaper which was ransacked by the people belonging to a particular political party. This House should discuss this matter also. It is all well known. That was defended. Madam, it was all well known only that day the reporters of particular Hindi daily were hauled up. Madam, I am saying that this has led to a situation where the police feel that they are free to do whatever they like. The police have run mad. Why have the police run mad? The police have run mad because they flet that if they took action against the Dalits, it would be in conformity with the political philosophy of the people who are in power. Madam, therefor, I am against invoking of article 356. I am against imposition of President's rule. But I would like to know from the Government how long we should tolerate all that has happened in Mahrashtra. How long?

There must be a limit for our tolerations. There must be a limit. The Constitution is sacrosant undoubtedly. But that does not mean that our toleration should be elastic, that our toleration should be infinite. Therefore, a line must be drawn for our Constitutional obligation to see that no elected government is thrown out of office. That is our understanding. But we should not fail in discharging our responsibility towards the people of a State where so much of wrong is being done.

THE DEPUTY CHAIRMAN: Gurudas Das Guptaji, I am sorry. Your party did not have any time.

SHRI GURUDAS DAS GUPTA: Madam, I would like to take only one minute more.

THE DEPUTY CHAIRMAN: I have other people also.

SHRI GURUDAS DAS GUPTA: Only one minute. Madam, I am concluding. The police in Maharashtra today has become the most organised gang of hooligans and a Mafia group which has no law and which does not behave

according to any law. And the Mafia gangs are the creation of their political masters. Their political masters will have to teel the country how long they will be allowed to misue the power way they are doing Maharastra. Thank you, Madam,

THE DEPUTY CHAIRMAN: I have so many names. I do not know how to accommodate. I tell you, I have four names from the Congress party, five names from the BJP, one name from the Janata Dal, one from the CPI, one more name from the CPI-M, one from the UPG, four names form others and one more from the Anna DMK. Even I give one minute each or two minute each, it will be long ... **(व्यवधान)** हां, मगर एक लम्बा बोल देंगे तो क्या करेंगे ...**(व्यवधान)** वन मिनट कौन लेगा।

SHRI V. NARAYANASAMY (Pondicherry): I will take only three minutes.

SHRI ADHIK SHIRODKAR: Madam, my name is there. I will confine myself only to two legal issues.

THE DEPUTY CHAIRMAN: Would you like to speak at the end or before?

SHRI ADHIK SHIRODKAR: I do not mind.

THE DEPUTY CHAIRMAN: I will call you.

Then, Mr. Ajit Jogi is there. Sibtey Razi Saheb is there. Mr. Meena is there. **येस मिस्टर गोविन्दराव, कृपया संक्षेप में बोलने की कोशिश करिए। एक मिनट जरा रेलवे मिनिस्टर साहब को जाने नहीं देंगे और कल को कोई एक्सीडेंट होगा तो बोलेंगे राज्यसभा में बैठकर रखा था। बोलिए। आप ढाई बजे क्यों नहीं आए। अब हमारा यही काम है।**

रेल मंत्री (श्री राम विलास पासवान): मैं बैठा हुआ था।

उपसभापति: गड़बड़ी में आपको देखा नहीं किसी ने। बोलिए।

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1997-98

रेल मंत्री (श्री राम विलास पासवान): महोदया, मैं आपकी अनुमति से 1997-98 के लिए अनुपूरक अनुदान मांगों (रेल) को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

SHORT DURATION DISCUSSION

Police firing on dalits in Mumbai and Atrocities Committed on them in other parts of Maharashtra

श्री गोविन्दराव आदिक (महाराष्ट्र): महोदय, मैं तो सर्वप्रथम आपको धन्यवाद देना चाहता हूं इसलिए कि आपने मुझे जो महत्वपूर्ण चर्चा यहां हो रही है उसमें हिस्सा लेने का मौका दिया। कल से यह चर्चा हम लोग सदन में सुन रहे हैं। आज भी चर्चा हो रही है। एक बड़े गम्भीर विषय के ऊपर हम लोग यहां चर्चा कर रहे हैं। जो घटना 11 जुलाई को महाराष्ट्र में, बम्बई में हुई उसके डिटेल्स में मैं जाना चाहता हूं क्योंकि उसके डिटेल्स आपके सामने पहले ही सब लोगों ने यहां पेश किए हैं। मैं एक अहम मुद्दे की तरफ सदन का ध्यान आकर्षित करना चाहता हूं। शुरू में तो मैं यह कहूंगा कि जब से महाराष्ट्र में यह राजकीय परिवर्तन दो-ढाई साल पहले से हुआ है तब महाराष्ट्र की जो स्थिति थी और आज जो हम स्थिति देख रहे हैं उसमें ऐसा कोई भी नागरिक संतुष्ट नहीं होगा जिसका लोकतंत्र में विश्वास है। ऐसा कारोबार महाराष्ट्र में चल रहा है। महाराष्ट्र में क्या नहीं हो रहा है। अगर कोई पूछे तो बात अलग है हमारे मित्र यहां जो बैठे हैं बार-बार शोर करते हैं। इनका यही रवैया है कि लोकतंत्र में इनका विश्वास ही नहीं है। ....**(व्यवधान)**

श्री संजय निरुपम: आप मुद्दे पर बोलिए।

श्री गोविन्दराव आदिक: मैं मुद्दे पर बोल रहा हूं। .. ...**(व्यवधान)** लेकिन आप सुनने के लिए तैयार नहीं है। ....**(व्यवधान)**

श्री संजय निरुपम: आप तो स्टेटमेंट जारी कर रहे हैं। . ...**(व्यवधान)**

श्री गोविन्दराव आदिक: मैं कह रहा हूं .... **(व्यवधान)** सुनिए तो सही ....**(व्यवधान)**

एक माननीय सदस्य: वहां पर हालत सुधर गई है ....**(व्यवधान)** क्राइम रेट वहां पर कम हुई है। ....**(व्यवधान)**

सैयद सिब्ते रज़ी (उत्तर प्रदेश): जिस तरह से यह चर्चा चल रही है उससे तो लगता है कि हाउस का जो हमारा स्टैंडर्ड है वह गिर गया है। ....**(व्यवधान)**